

STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY OF CASES (INCLUDING SUMMARY CASES) IN SUPERIOR/SUBORDINATE COURTS IN U.T., CHANDIGARH FOR THE CALENDER YEAR 2011 TO 2017 (UPTO 30.04.2017)

U.T.CHANDIGARH

YEAR	Courts	Opening Balance as on 1 st Jan.	Institution	Disposal	Closing Balance as on 31 st Dec.	Incr./ Decr.	No. of working Judicial Officers
2011	Superior	8448	6131	6293	8286	-162	6
	Subordinate	71917	135405	155492	51830	-20087	14
	Total	80365	141536	161785	60116	-20249	20
2012	Superior	8286	6569	7202	7653	-633	6
	Subordinate	51830	121828	131356	42302	-9528	14
	Total	60116	128397	138558	49955	-10161	20
2013	Superior	7653	6743	8267	6129	-1524	6
	Subordinate	42302	156786	145505	53583	11281	14
	Total	49955	163529	153772	59712	9757	20
2014	Superior	6129	7698	8172	5655	-474	10
	Subordinate	53583	153620	172444	34759	-18824	20
	Total	59712	161318	180616	40414	-19298	30
2015	Superior	5655	7963	8209	5409	-246	10
	Subordinate	34759	133935	137781	30913	-3846	20
	Total	40414	141898	145990	36322	-4092	30

	Courts	Opening Balance as on 1 st Jan.	Institution	Total Institution	Disposal	Total Disposal (Uncontested cases)	Closing Balance as on 31 st Dec.	Incr./ Decr.	No. of working Judicial Officers
	2016	Superior	5409		9725		8544	6590	1181
Subordinate		30913		136380		134976	32317	1404	20
Total (A)		36322		146105		143520 (115822)	38907	2585	30
Summary cases 2016 (B)		(5431)	(112813)		(114248)		(3996)	(-1435)	-
Cheque Bouncing cases 2016 (C)		(6942)	(8597)		(5096)		(10443)	(3501)	-
Total (summary cases + cheque bouncing) D = B + C		12373	121410			119344		14439	2066

2017 (upto April 2017)	Courts	Opening Balance as on 1 st Jan.	Institution	Disposal	Closing Balance as on 30 th April	Incr./ Decr.	No. of working Judicial Officers
	Superior	6590	4483	3465	7608	1018	10
	Subordinate	32317	31383	28187	35513	3196	20
Total	38907	35866	31652	43121	4214	30	